



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,26th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
29	WP(C)(Suo Moto)/1/2019 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR, SC, GHC	MR C BARUAH, SC, AG GA, ASSAM MR P J SAIKIA (R-5) MR H I CHOUDHURY (R-5) MR A K GUPTA (R-5)

LEAVE NOTE OF ADVOCATES FOR 26/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
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9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
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12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022
16)	MR M J QUADIR	29-07-2022	To	05-08-2022
17)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
18)	MR. S SHARMA	27-07-2022	To	28-07-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

8	CRL.A(J)/11/2017 WITH LCR 5 FILES, P.B.-2, BY SLIP	CHULLAY KULLU @ RABI Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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18)	MR. S SHARMA	27-07-2022	To	28-07-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
20	Cont.Cas(C)/516/2020 B/O	BODRUL @ BADRUL HOQUE LASKAR AND 3 ORS Versus PRITAM SAIKIA AND 2 ORS	MR. M DUTTA	MR. D SAIKIA (R3) MR. D SAIKIA (R3) MR. M R LASKAR (R3) MR B KAUSHIK MR B KAUSHIK MS K DAS
MOTION				
21	WP(C)/7281/2021 FIXED	RANJIT SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR B SAIKIA MR A DEY	SC, ELEM. EDU GA, ASSAM
22	WP(C)/4737/2022 B/O	ANJALI BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU SC, PERSONNEL DEPT.
23	WP(C)/4776/2022 B/O	RAJEEB KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC, SEC. EDU. GA, ASSAM
24	WP(C)/4778/2022 B/O	RUHUL AMIN Versus THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. U K NAIR MR. M P SARMA	SC, HIGHER EDU SC, U G C
ADMISSION				
25	WP(C)/2884/2020 FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 1:15 PM AND WILL
SIT AGAIN AFTER RISING OF DIVISION BENCH
OF HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
AND HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA,
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	WP(C)/4707/2022 FIXED	KHAIRUN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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18)	MR. S SHARMA	27-07-2022	To	28-07-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

11	WP(C)/706/2022 B/O	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 16 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. N UPADHAYAY (R-9,10,11,12,14) MR. A B T HAQUE (R-9,10,11,12,14) SC, WPT AND BC SC, PWD
12	WP(C)/774/2022 FIXED	NIRMAL ROY CHOUDHURY Versus THE SECRETARY, THE STATE OF ASSAM AND 7 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG SC, P H E

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

24	WP(C)/4783/2022 CAVT. NO.07942/022, B/O	SRI SANJIB DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D. GA, ASSAM MR. T N DAS MR. K KASHYAP FOR CAVEATOR
25	WP(C)/4784/2022 B/O	BOGDUNG GAON PANCHAYAT SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 15 ORS.	MRS. U BARUAH MR S KHOUND MR D J MEDHI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

37	WP(C)/2624/2016 BY SLIP	MITHINGA BARO and 5 ORS Versus THE UNION OF INDIA and 11 ORS	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI	C.G.C. ASSTT.S.G.I. MS.R DEVI
	WITH I.A.(Civil)/2545/2017 in WP(C)/2624/2016	THE UNION OF INDIA Versus MITHINGA BARO and 16 ORS	C.G.C. MS.R DEVI	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI

LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	Crl.Pet./556/2020 WITH LCR 2 FILES, FIXED	SMTI. SUMITRA BORO Versus THE STATE OF ASSAM AND ANR.	MR. K K GOSWAMI (LEGAL AID COUNSEL) MR J ISLAM	MR Z ALAM MR. A SARMA PP, ASSAM
BAIL HEARING (BA)				
50	Bail Appln./1719/2022 FIXED.	LILA MADHAB SAIKIA Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
BAIL HEARING				
51	AB/1701/2022 FIXED.	EKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
ORDERS				
52	I.A.(Crl.)/370/2022 IN AB/1378/2022 (D/O), B/O. in AB/1378/2022	UTTAM KUMAR MANDAL Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. D DEY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022

12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR. U SARMA	25-07-2022	To	26-07-2022
16)	MR M J QUADIR	29-07-2022	To	05-08-2022
17)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
18)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,26th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 1:15 PM AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

22	Review.Pet./161/2018 FIXED, WITH WP(C)/5706/2017 (D/O)	SRI ANDRIASH BESRA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS D BORGHAIN MR R DHAR (P1, P3, P5, P6,P8) MR. P GOHAIN MS. K BARUAH MR B C MUCHAHARY (P1, P3, P5, P6,P8) MS. B PHUKAN	GA, ASSAM SC, BTC, SC-REVENUE.
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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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7)	DR. R SARMAH	19-07-2022	To	31-07-2022
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15)	MR. U SARMA	25-07-2022	To	26-07-2022

16)	MR M J QUADIR	29-07-2022	To	05-08-2022
17)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
18)	MR. S SHARMA	27-07-2022	To	28-07-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

19	I.A.(Civil)/926/2022 FIXED, CONNECTED WITH ITEM NO. 4 IN THE DAILY CAUSE LIST in WP(C)/357/2022 WITH WP(C)/357/2022	ASHA RUNA LAILA Versus ARJUMINA BEGUM AND 5 ORS.		SC, EDU
		ARJUMINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS (A)	MR J ISLAM	SC, ELEM. EDU MR. A R BHUYAN (R-6) MR. A M KHAN (R-6) MR. R I DEWAN (R-6)

LEAVE NOTE OF ADVOCATES FOR 26/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
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5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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18)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,26th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
50	Crl.A./85/2017 AT 10:30 A.M.	SRI SAIENDRA KUMAR GOSWAMI Versus THE STATE OF ASSAM and ANR	MR.S SHARMA MR A SAIKIA MR.N N UPADHAYA	MR S KHOUND(R : 2) PP, ASSAM
51	Crl.Pet./301/2022 AT 10:30 A.M.	SUKKUR AHMED BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MS. R CHOUDHURY (r-2) MR N RAHMAN (r-2) MS F N ZAMAN (r-2) PP, ASSAM
ORDER NO STEPS				
52	Crl.Pet./552/2022 FIXED.	MOYUN UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MR. JUNM LASKAR MS N KHATUN	PP, ASSAM
ORDERS				
53	Crl.Pet./974/2018 FIXED.	ABHIMANYU NARJINARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY	PP, ASSAM
HEARING				
54	I.A.(Crl.)/321/2021 WITH LCR, FIXED. in Crl.A./309/2019 WITH Crl.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
		PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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18)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,26th July 2022]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
14	I.A.(Civil)/1745/2022 FIXED in RSA/87/2017 WITH RSA/87/2017	KAMESWAR DEKA Versus ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY MR. D CHOUDHURY	
		SRI KAMESWAR DEKA Versus SRI SURENDRA DEKA and 9 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR. P CHOUDHURY(R-3&4) MR.M DAS(R- 3&4) MR.B D DEKA(R- 3&4)
	WITH I.A.(Civil)/359/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. P CHOUDHURY (R1B & 1C & 1D & 6) MR. M DAS MR. B D DEKA (R1B & 1C & 1D & 6) MR. M DAS (R1B & 1C & 1D AND 6)
	WITH I.A.(Civil)/364/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. M DAS
	WITH I.A.(Civil)/365/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. M DAS
	WITH I.A.(Civil)/1746/2022 in RSA/87/2017	SRI KAMESWAR DEKA Versus ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY MR. D CHOUDHURY	
	WITH I.A.(Civil)/1747/2022 in RSA/87/2017	SRI KAMESWAR DEKA Versus ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY	

HEARING

15	RSA/274/2013 WITH LCR, B/O	HASIM ALI Versus SAN BHANU and 5 ORS.	MR.M U MAHMUD MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	MR.S BHUYAN MRA KUNDU
16	CRP/294/2017 CAVT. NO. 1373/2017 WITH LCR, FIXED	HASNA RAHMAN Versus THE AHMED TEA COMPANY P LTD.	MR.B J MUKHERJEE MR. S BISWAS MRS I BEGUM	MS. S SARMA MR.B TALUKDAR MS. N M DEKA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 26/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
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16)	MR M J QUADIR	29-07-2022	To	05-08-2022
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18)	MR. S SHARMA	27-07-2022	To	28-07-2022



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY THE 26th DAY OF JULY, 2022]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

AND

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

[COURT NO. 12]

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING TO
ITANAGAR BENCH WILL BE DELIVERED BY THEIR LORDSHIPS
AT THE PRINCIPAL SEAT AT 2:00 PM THROUGH REMOTE
VIDEO CONFERENCING]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/nnz-coun-ekg>

1	CRL.A.(J)/8/2020	GOMIA MURA	AJIN APANG, SR.ADV. AMICUS CURIAE	PP OF AP
		Vs		
		THE STATE OF ARUNACHAL PRADESH		

TOTAL - 1
